

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 109/09/2019C.P./260/56/2019

O.A./260/22/2017

M.A./260/15/2017AMAR KUMAR RAY

-V/S-

A N NANDA AND ORS ITEM NO:34 FOR APPLICANTS(S) Adv. : Mr. D. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>It is submitted by Ld. Counsel for the respondents that the respondents had approached before the Hon'ble High Court in Writ Petition and vide order dated 25.07.2019 the Writ Petition has been disposed of by the Hon'ble High Court with direction. It is submitted by Ld. Counsel for the respondents that they have filed counter reply in the OA in compliance of order dated 25.07.2019. If the counter is filed by the respondents and copy of the same has not been served to Ld. Counsel for the applicant, the Respondents'counsel may serve the same within 07 days.</p>
	<p>List this OA No. 22/17 on 23.09.2019 with the records of C.P.No 56/19. No request for further adjournment will be considered on the next date since Hon'ble High Court has directed for disposal of the matter by 31.10.2019.</p>

Ld. Counsel for the applicant wants to file rejoinder. He may do so in one week time. The C.P No. 56/19 is dropped and notices are discharged. Compliance report filed by the respondents is taken on record. MA No. 15/17 filed by the respondents for deleting the respondent No.4 is also disposed of.

Copy of this order be given to Ld. Counsel for the respondents.

(SWARUP KUMAR MISHRA
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms